

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4661 OF 2009
BEFORE THE REGISTRAR SUNIL THOMAS

NATIONAL INSURANCE CO. LTD.

Appellant (s)

VERSUS

RAKSHA SINGHI

Respondent(s)

(With prayer for interim relief)

Date: 28/09/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr. Dhiraj,Adv.
Mr. M.K. Dua,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Respondent not appeared.
Appellant has filed statement of case. Original records
have been received. No further steps. Hence, place the
matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar